

G.S.R. 133(E)., dated the 13th February, 2025, publishing a Corrigendum to the English Version of Notification No. G.S.R. 856(E), dated the 21st November, 2023.

[Placed in Library. See No. L. T. 2452/18/25]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 171(E)., dated 11th March, 2025, publishing the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'C' Posts) Recruitment (Amendment) Rules, 2025, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

[Placed in Library. See No. L. T. 2512/18/25]

Notifications of the Ministry of Road Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) A copy (in English and Hindi) of the Ministry of Road Transport and Highways Notification No. S.O.1083(E)., dated the 4th March, 2025, levying user fee for the project of four or more lane section of Kanpur-Kabrai section on NH-86 in the State of Uttar Pradesh, under Section 37 of the National Highways Authority of India Act, 1988.

[Placed in Library. See No. L. T. 2524A/18/25]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956: -

- (1) S.O.1084(E)., dated the 4th March, 2025, levying user fee for the project of two lane with paved shoulders of Seetharamapuram to Duttalur section of NH-167BG in the State of Andhra Pradesh.
- (2) S.O. 1132(E)., dated the 11th March, 2025, levying user fee for the project of two lane to four lane of Gondal-Ribda section and Porbandar-Rajkot-Bamanbore section on NH-8B in the State of Gujarat on BOT (Toll) basis.
- (3) S.O.1133(E)., dated the 11th March, 2025, levying user fee for the project of four or more lane section of Mathura to Devinagar Bypass of NH-530B in the State of Uttar Pradesh.
- (4) S.O. 1179(E)., dated the 13th March, 2025, levying user fee for the project of four or more lane of Jind-Gohana section of NH-352A in the

State of Haryana.

- (5) S.O.1180(E)., dated the 13th March, 2025, levying user fee for the project of four or more lane section of AlandiPalkhi Marg section of NH-965 in the State of Maharashtra.
- (6) S.O.1181(E)., dated the 13th March, 2025, levying user fee for the project of two lane with paved shoulder of Jhalmala-Sherpur section of NH-930 in the state of Chhattisgarh on EPC mode.
- (7) S.O.1242(E)., dated the 18th March, 2025, levying user fee for the project of four or more lane of Hyderabad — Vijayawada section of NH-65 in the State of Telangana and Andhra Pradesh.
- (8) S.O. 1243(E)., dated the 18th March, 2025, amending the Principal Notification No. S.O. 5415(E), dated the 27th December, 2021.
- (9) S.O. 1313(E)., dated the 19th March, 2025, levying user fee for the project of four lanes of Raebareli to Prayagraj of NH-24B and link road of NH2 (New NH-19) of NH-30 in the State of Uttar Pradesh.
- (10) S.O.1314(E)., dated the 19th March, 2025, levying user fee for the project of two/four lane with paved shoulder of Raebareli-Jagdishpur section of NH-330A in the State of Uttar Pradesh

[Placed in Library. For (1) to (10), see No. L. T. 2524/18/25]

- I. **Reports and Accounts (2023-24) of AMU, Aligarh, Uttar Pradesh; SPA, Vijayawada, Andhra Pradesh; SLBSNSU, New Delhi; NITSER, Thiruvananthapuram, Kerala and related papers**
- II. **Reports and Accounts (2022-23 and 2023-24) of the Central University of South Bihar, Gaya, Bihar; the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh; the Jamia Millia Islamia, New Delhi; the Mizoram University, Aizawl; the NEHU, Shillong, Meghalaya and related papers**
- III. **Reports and Accounts (2023-24) of IIM, Indore; IIM, Nagpur; IIM, Ranchi; IIM, Sirmaur and related papers**
- IV. **Reports and Accounts (2023-24) of the Auroville Foundation, Villupuram, Tamil Nadu; IGNOU, New Delhi; University of Delhi and related papers**
- V. **Reports and Accounts (2023-24) of various Councils, Institutes, Board, University and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague,